## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION NO. 42**

Dated Guwahati, the 14th May, 2021

Whereas, the Hon'ble Gauhati High Court vide Notification no. 35 dated 1<sup>st</sup> May, 2021 and Notification no. 41 dated 12<sup>th</sup> May, 2021, had issued certain guidelines and norms to be followed for functioning of the subordinate courts of Assam;

Whereas now, with a view to further contain the spread of the virus, Hon'ble the Chief Justice has been pleased to direct that all subordinate Courts of Assam shall function between 10 AM to 1:00 PM during the continuation of Notification no. 35 dated 1<sup>st</sup> May, 2021 and Notification no. 41 dated 12<sup>th</sup> May, 2021.

The other guidelines shall remain the same.

By Order,

## Sd/-Gautam Baruah REGISTRAR GENERAL (I/C)

Memo No.HC.III-06/2020/ 2172-2203/G, dated Guwahati the  $14^{th}$  May, 2021.

Copy to:

- 1. The Registrar (Vigilance / Judicial/ Administration/ Estt.), Gauhati High Court, Guwahati.
- 2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
- 3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
- 4. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 6. The Principal Judge, Family Court, \_\_\_\_\_\_\_Assam.
- 7. The Member, MACT, \_\_\_\_\_, Assam.
- 8. The Special Judge, Assam
- 9. The Special Judge, CBI, Assam.

- 10. The Special Judge, CBI, Assam, Addl. CBI Court No. 1,2 & 3, Guwahati.
- 11. The Presiding Officer, Labour Court/Industrial Tribunal, Kamrup (M), Guwahati/Dibrugarh, Assam
- 12. The Presiding Officer, Industrial Tribunal, Cachar, Silchar, Assam..
- 13. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
- 14. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 15. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
- 16. The President/Secretary, All Assam Lawyers' Association, Guwahati.
- 17. The President/Secretary, Lawyers' Association, Guwahati.
- 18. The Joint Registrar (\_\_\_\_\_\_), Gauhati High Court, Guwahati.
- 19. The Director, Law Research Institute, Gauhati High Court, Guwahati.
- 20. The Deputy Registrar (\_\_\_\_\_\_\_), Gauhati High Court, Guwahati.
- 21. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 22. The Asstt. Registrar (\_\_\_\_\_\_\_), Gauhati High Court, Guwahati.
- 23. The Court Manager, Gauhati High Court, Guwahati.
- 24. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 25. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 26. The P.S. to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_\_, Gauhati High Court, Guwahati.
- 27. The A.O. (Judicial), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
- 28. The Court Masters, Court No.\_\_\_\_\_\_, Gauhati High Court, Guwahati.
- 29. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
- 30. The Chief Security Officer, Gauhati High Court, Guwahati.
- 31. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 32. The Gauhati High Court Notice Board, (Old Block & New Block).

**REGISTRAR GENERAL (I/C)**